NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No. 48/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	Admission	Rule 6 of I&B	Vishwas Concrete Pvt Ltd Vs Pranee Infrastructures Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

& PHONE NUMBER REPRESENTATION TO WHOM

ORDER

No representation for Petitioner. Matter is listed today for admission. Registry pointed out certain defects in the Application on scrutiny. Petitioner to comply the same. List it on 27/02/2018.

Member (T)

Member (J)

SIGNATURE